

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 11/RP/2022

Subject : Review of Commission's Order dated 31.1.2022 in Petition No. 401/GT/2020 in respect of revision of tariff of Vindhyachal Super Thermal Power Station Stage-I (1260 MW) for the period from 1.4.2019 to 31.3.2024

Petitioner : NTPC Limited

Respondents : MPPMCL and 5 others

Date of Hearing : **24.1.2023**

Coram : Shri I.S Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Shri A.S. Pandey, NTPC
Shri Harshit Sharma, NTPC
Shri Anurag Naik, MPPMCL

Record of Proceedings

Case was called out for virtual hearing.

2. During the hearing, the representative of the Review Petitioner made detailed oral submissions and prayed that the error apparent on the face of record with regard to non-grossing up of ROE at weighted average rate of interest (WAROI) in the impugned order may be corrected and review be allowed accordingly.
3. The representative of the Respondent, MPPMCL referred to the reply and made oral submissions in the matter.
4. The Commission, after hearing the parties, reserved its order in the matter

By order of the Commission

Sd/-
(B. Sreekumar)
Joint Chief (Law)

